

L-1/50/2010-CERC  
**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member**

Date: 14.9.2010

In the matter of

Empanelment of Designated Independent Agencies/Individual Experts for the Purpose of Vetting of Capital Cost of Hydro Electric Project

**ORDER**

Third proviso to clause (ii) of regulation 7 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) regulations, 2009 provides that the "Commission may issue guidelines for vetting of capital cost of hydro electric project by independent agency or expert and in that event the capital cost has vetted by such agency or expert may considered by the Commission determining the tariff of hydro generating station." The Commission has notified the guidelines for vetting of capital cost of hydro electric project on 2<sup>nd</sup> August, 2010. Para 5(1) of the guidelines provides as under:

**"(1) The Commission shall publish on its website a panel of Designated Independent Agencies/Experts for vetting the capital cost of the hydro electric projects:**

Provided that the Commission may at its discretion add or delete the names of Designated Independent Agencies/Experts for the reasons to

be recorded in writing. Breach of confidentiality agreement as referred to in para 8(9) of these guidelines would be one of such reasons.”

2. In accordance with the above provision, the Commission hereby empanels the following designated agencies/experts for the purpose of vetting of the capital cost of hydro electric project:

Name of the Designated Agencies/experts	Officer Bearers	Address
Energy Infratech Pvt. Ltd.	Shri V Vasu, Sr Vice-President	1 <sup>st</sup> Floor, NBCC Tower,15 Bhikaji Cama Place,New Delhi-110066
Kayviat Internationals Project Consultants Pvt. Ltd	Shri SR Narasimaham,CEO Shri S.D.Tripathi, Vice President	A-16, B-1 Extension, Mohan Co-operative Estate, Mathura Road, New Delhi-110044
AF-Colenco Ltd., NOIDA/Switzerland	Shri Prakash, Director Operation	A-152, Sector 63, Noida, Uttar Pradesh-201301

3. The hydro generating company shall be required to chose the designated independent agency/expert out of the panel mentioned in para 2 above, in accordance with the procedure provided in para 5(3) to (6) of the guidelines.

Sd/- (M. DEENA DAYALAN) MEMBER  
sd/- (V. S. VERMA) MEMBER  
sd/- (S. JAYARAMAN) MEMBER  
sd/- (Dr. PRAMOD DEO) CHAIRPERSON